

LOK SABHA
SYNOPSIS OF DEBATES
(Proceedings other than Questions & Answers)

Monday, March 27, 2023 / Chaitra 6, 1945 (Saka)

***MATTERS UNDER RULE 377**

- (1) **DR. HEENA VIJAYKUMAR GAVIT** laid a statement regarding the need to amend the guidelines of the Jal Jeevan Mission.
- (2) **SHRI SANJAY BHATIA** laid a statement regarding the need to extend benefits of Ayushman Bharat Yojana to families with annual income upto Rs. 1,80,000.
- (3) **SHRI BIDYUT BARAN MAHATO** laid a statement regarding the need to provide environmental clearance for setting up an airport at Dhalbumgarh in Jharkhand.
- (4) **SHRI CHUNNILAL SAHU** laid a statement regarding the need to launch and promote horticulture projects and activities in Mahasamund district, Chhattisgarh.
- (5) **SHRI NAYAB SINGH SAINI** laid a statement regarding the need to resume the services of train Nos. 54039-54040.
- (6) **DR. SANGHAMITRA MAURYA** laid a statement regarding the need to implement strong and compulsory FOPL regulations with warning labels.
- (7) **SHRIMATI QUEEN OJA** laid a statement regarding renovation and conservation of 'Satras' and 'Namghars', the institutions of preachings set up by the great reformer of Assam, Sri Sankar Deva.

- (8) **SHRI SUDARSHAN BHAGAT** laid a statement regarding depleting green cover in Gumla and Lohardaga districts of Jharkhand due to illegal felling of trees.
- (9) **SHRIMATI SANGEETA KUMARI SINGH DEO** laid a statement regarding framing of a menstrual leave policy for working women and female students.
- (10) **SHRI SUNIL KUMAR SONI** laid a statement regarding the need to reopen the Pradhan Mantri Bharatiya Jan Aushadhi Kendras in Chhattisgarh.
- (11) **SHRIMATI RITI PATHAK** laid a statement regarding the need to establish a Super Speciality Hospital and a Hospital for women in Sidhi district headquarters.
- (12) **SHRI SANJAY SETH** laid a statement regarding the need to expand health care facilities in RIMS, Ranchi and upgrade it to AIIMS.
- (13) **SHRI JASBIR SINGH GILL** laid a statement regarding the need to restore free ration given to poor people in the country.
- (14) **SHRI SU. THIRUNAVUKKARASAR** laid a statement regarding grant of a minimum Pension amount to Gramin Dak Sevaks.
- (15) **SHRI BENNY BEHANAN** laid a statement regarding the need to inclusion of Pilgrim centre of Kerala in the PRASAD Scheme.
- (16) **SHRI SUNIL KUMAR MONDAL** laid a statement regarding development of river Ghats on the bank of Ganga river.
- (17) **SHRI DILESHWAR KAMAIT** laid a statement regarding the need to run trains from Supaul district, Bihar to Patna & Delhi and also start train service from Lalitgram to Forbesganj in the State.
- (18) **CHOUHARY MEHBOOB ALI KAISER** laid a statement regarding the need to resolve the problem of water logging in Khagaria Parliamentary constituency caused by floods in Kosi and other rivers.
- (19) **SHRI K. NAVASKANI** laid a statement regarding development of certain villages under Sansad Adarsh Gram Yojana Scheme in Ramananthapuram

THE FINANCE BILL, 2023

(Amendment made by Rajya Sabha)

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN) moved that the amendment made by Rajya Sabha in the Finance Bill, 2023, as passed by Lok Sabha be agreed to.

The Motion was adopted and the amendment was agreed to.

UTPAL KUMAR SINGH

Secretary General

PRICE Rs.12.00 © 2023 BY LOK SABHA SECRETARIAT

NOTE: It is the verbatim Debates of the Lok Sabha and not the Synopsis that should be considered authoritative.

English and Hindi versions of Synopses of Debates are also available at <http://loksabha.nic.in>